

STATEMENT SHOWING THE PENDING CASES IN COURTS OF DISTT./ADDL. & SESSIONS JUDGES OF CHANDIGARH FOR QUARTER ENDING 31.03.2017

	Nature of Cases	Previous Balance	Institution	Disposal	Closing Balance
A.	CRIMINAL CASES				
	Session Trial Cases (IPC)				
	- U/S 302 IPC (Murder)	33	9	10	32
	- U/S 304(B) IPC (Dowry Death)	10	3	7	6
	- U/S 376 IPC (Rape)	67	18	26	59
	- U/S 363 & 366 IPC	9	3	0	12
	- Other Session Cases under IPC	77	30	31	76
	Total Session Trial Cases (IPC)	196	63	74	185
	Session Trial Cases (Act)				
	- Cases under the Narcotic Drugs and Psychotropic Substances Act, 1985	69	30	30	69
	- Cases under the Prevention of Corruption Act, 1988	70	2	2	70
	- Cases under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989	2	2	0	4
	- Cases under the Electricity Act, 2003	0	0	0	0
	- Cases under Terrorist And Disruptive Activities (Prevention) Act, 1987	0	0	0	0
	- Cases under Pre-Conception and Pre-Natal Diagnostic Act, 1994 & Medical Termination Of Pregnancy Act, 1971	0	0	0	0
	- Others	0	0	0	0
	Total Session Trial Cases (Act)	141	34	32	143
	Criminal Appeals (IPC)	342	77	89	330
	Criminal Appeals (Act)	386	152	77	461
	Criminal Revisions	288	90	74	304
	Untraced / Cancellation Reports	1	1	1	1
	Criminal Misc. Cases	203	107	127	183
	Others	4	0	0	4
	Bail Applications	117	436	470	83
	TOTAL CRIMINAL CASES	1678	960	944	1694
B.	CIVIL CASES				
	Civil Appeals	990	153	138	1005
	Rent Appeals	346	89	78	357
	Civil Misc. Appeals	132	36	33	135
	Original Civil Suits	60	1	13	48
	Cases under the Hindu Marriage Act, 1955	676	279	207	748
	Cases under the Mental Health Act, 1987	0	0	0	0
	Motor Accident Claim Cases	696	199	163	732
	Land Acquisition Cases				
	- Main Cases (1 case * 4 units)	9	3	4	8
	- Connected Cases (1 case * 1 unit)	0	0	0	0
	Total Land Acquisition Cases	9	3	4	8
	Town Improvement Act Cases				
	- Main Cases (1 case * 4 units)	0	0	0	0
	- Connected Cases (1 case * 1 unit)	0	0	0	0
	Total Town Improvement Act Cases	0	0	0	0
	Probate	9	0	2	7
	Executions	976	746	478	1244
	Cases under Arbitration Act, 1996	425	195	197	423
	Civil Misc. Applications	592	678	385	885
	Pauper Cases	0	0	0	0
	Others / Guardian Act	1	0	0	1

CONSOLIDATED SESSIONS

TOTAL CIVIL CASES	4912	2379	1698	5593
GRAND TOTAL (Civil+Criminal)	6590	3339	2642	7287

STATEMENT SHOWING THE PENDING CASES COURTS OF CIVIL JUDGES/ JUDL.MAGISTRATE CHANDIGARH FOR THE QUARTER ENDING 31.03.2017					
	Nature of Cases	Previous Balance	Institution	Disposal	Closing Balance
A.	CIVIL CASES				
1	Civil Suits	5243	590	654	5179
2	Rent Cases	1536	157	225	1468
3	Cases under the Hindu Marriage Act, 1955	242	38	43	237
4	Cases under the Indian Successions Act, 1925	146	23	17	152
5	Cases under the Guardian and Wards Act, 1890	150	26	28	148
6	Pauper Applications	0	0	0	0
7	Insolvency Petitions	3	0	0	3
8	Election Petitions	0	0	0	0
9	Civil Misc. Cases	1019	247	244	1022
10	Small Cause Court Cases	0	0	0	0
11	Executions	2047	318	239	2126
12	Others	79	6	9	76
TOTAL CIVIL CASES		10465	1405	1459	10411
B.	CRIMINAL CASES				
1	Criminal Cases under the Indian Penal Code, 1860				
	a Cases instituted on Police Report / Challan	3195	690	727	3158
	b Cases instituted on Complaint	664	523	141	1046
	Total Criminal Cases under the Indian Penal Code, 1860	3859	1213	868	4204
2	Criminal Cases under Acts				
	a Cases instituted on Police Challan				
	(i) Cases under the Essential Commodities Act,1955	2	0	0	2
	(ii) Cases under the Mental Health Act,1987	1	1	1	1
	(iii) Other Acts	929	407	269	1067
	Total Police Challan	932	408	270	1070
	b Cases instituted on Complaint				
	(i) Cases under the Prevention of Food Adulteration Act, 1954	20	22	4	38
	(ii) Cases under the Protection of Women From Domestic Violence Act, 2005	541	74	70	545
	(iii) Cases under section 138 of the Negotiable Instruments Act,1881				
	In Regular Courts	10443	2021	1674	10790
	In Evening Courts	0	0	0	0
	(iv) Cases under the Pre-Conception & Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act,1994	0	0	0	0
	(v) Any other category of cases	0	0	0	0
	Total Complaint Cases	11004	2117	1748	11373
3	Cases under section 125, Code of Criminal Procedure, 1973	651	115	99	667
4	Criminal Misc. Cases	894	187	166	915
5	Untraced / Cancellation Reports	516	95	210	401
6	Summary Cases				
	a Cases in Regular Courts	3996	16419	16245	4170
	b Cases in Evening Courts	0	0	0	0
7	Others	0	4	0	4
TOTAL CRIMINAL CASES		21852	20558	19606	22804
GRAND TOTAL (Civil + Criminal)		32317	21963	21065	33215